

COURT NO. 21**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY****To be heard on Tuesday the 30th day of July 2024(WHENEVER HIS LORDSHIP SITS SINGLE - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>
For attending Court Proceedings <https://tshc.vconsol.com/login>****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>				
1	CMA/1/2023 CMA/3/2023 CMA/4/2023 CMA/577/2022 CMA/578/2022 CMA/579/2022	NARESH REDDY CHINNOLLA	GUMMALLA BHASKER REDDY (R6) M SREYAS REDDY (R7) R1 NOTICE SENT NOT YET RETURNED RR 2TO5 SERVED R6 APP R7 APP AT 04:15 PM	RANGA REDDY
2	CMA/577/2022	GUMMALLA BHASKER REDDY	M SREYAS REDDY (R9) RR 1TO4 NOTICE SENT NOT YET RETURNED RR 5,6,8,10,14,15 SERVED RR 7,11TO13 UNSERVED R9 APP	-
3	CMA/578/2022	GUMMALLA BHASKER REDDY	M SREYAS REDDY (R11)	-
4	CMA/579/2022	GUMMALLA BHASKER REDDY	M SREYAS REDDY (R7) RR 1&2 NOTICE SENT NOT YET RETURNED RR 3TO5 SERVED R6 UNSERVED(ADDRESSEE LEFT) R7 APP	-
5	CMA/3/2023	VADEENDRA JOSHI	NARESH REDDY CHINNOLLA (R9) M SREYAS REDDY (R7) GUMMALLA BHASKER REDDY (R5) RR 1&8 NOTICE SENT NOT YET RETURNED RR 2TO4&6 SERVED R5 APP R7 APP R9 APP	-
6	CMA/4/2023	VADEENDRA JOSHI	M RAJENDER REDDY (R8) M SREYAS REDDY (R7) GUMMALLA BHASKER REDDY (R5)	-
<u>INTERLOCUTORY</u>				
7	WP/24734/2017	MADAS BHARATH CHANDRA	GP FOR SERVICES I N SRIRAM MURTHY (R31) GP FOR AGRICULTURE (R32)	HYDERABAD
8	WP/26278/2017 IA 1/2017(WPMP 32581/2017)(Direction Petition) IA 1/2021(Direction Petition)	SRINIVASA RAO MADIRAJU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA V UMA DEVI (R2) A S VASUDEVAN (R2)	HYDERABAD
9	WP/31435/2017 WP/40519/2017	AMRUTHA SANJEEVA	GP FOR LABOUR M VIJAYA KUMAR GOUD (R64)	HYDERABAD
10	WP/40519/2017 IA 1/2017(WPMP 50300/2017)(Direction Petition)	M VIJAYA KUMAR GOUD	AMRUTHA SANJEEVA	HYDERABAD

11	SA/503/2023 IA 1/2024(Review Petition) IA 2/2024(Injunction Petition)	VEDULA CHITRALEKHA	VIVEK JAIN B DANANJAYA (R3) Memo filed vide USR No.119965 dated 07-12-2023 BRIEF SYNOPSIS filed vide USR No. 127157 dated 26.12.2023 SYNOPSIS FILED ON BEHALF OF RESPONDENT filed vide USR No. 128355 dated 29.12.2023 Memo filed vide USR No.1422 dated 04-01-2024	HYDERABAD
FINAL HEARING				
12	MACMA/71/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA R1 UNSERVED R2 APP	NIZAMABAD
13	MACMA/87/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA SR APP	NIZAMABAD
14	MACMA/113/2017	K VENKATA RAO	NARSI REDDY TEEGALA (R2) NARSI REDDY TEEGALA (R40) R1 DISD FOR DEFAULT VIDE C.O DT 17/03/15 R2 APP	MAHABUBNAGAR
15	MACMA/120/2017 IA 1/2017(MACMAMP 289/2017)(Stay Petition)	M RAM MOHAN REDDY (SC FOR TSRTC)	SR SERVED	HYDERABAD
16	MACMA/123/2017 IA 2/2012(MACMAMP 4248/2012)(Condone Delay Petition) IA 2/2016(MACMAMP 2637/2016)(Set Aside Petition) IA 3/2016(MACMAMP 2638/2016)(Substitute Petition) IA 1/2024(Set Aside Petition)	K VENUMADHAV	S N PADMINI KONDADI AJAY KUMAR (R2) R1 REMAINED EXPARTE BEFORE LOWER COURT VIDE C.O.DT;24/6/16 R2 APP	RANGA REDDY
17	MACMA/280/2017	BANDARU VENKATA RAMANA	RAMACHANDRAREDDY GADI R1 APP R2 SERVED	HYDERABAD
18	MACMA/306/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA R1 UNSERVED R2 APP	NIZAMABAD
19	MACMA/357/2017 IA 1/2017(MACMAMP 680/2017)(Stay Petition)	T RAMULU	R1 DIED VIDE C.T. R2 NOTICE SENT NOT YET RETURNED RR 3 & 4 MINORS REP BY R2 R5 DESPITE SERVICE OF NOTICE VIDE C.O.DT.16/04/2024 PROOF OF SERVICE NOT FILED	NALGONDA
20	MACMA/494/2017	S SURENDER REDDY	A RAVI BABU(SC FOR TSRTC) (R70) R1 EXPIRED AS PER POSTAL ENDORSEMENT R2 UNSERVED R3 APP BY KOTA SUBBA RAO VIDE C.O.DT.04/07/2022	ADILABAD
21	MACMA/536/2017	A RAMAKRISHNA REDDY	RR 1 TO 4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	NALGONDA
22	MACMA/624/2017	AJAY KUMAR MADISETTY	HARINATH REDDY SOMA (R2) R1 NOT NECESSARY VIDE C.T. R2 APP	WARANGAL

23	MACMA/668/2017	MOHD YOUSUF	P BHANU PRAKASH (R2) B DEVANAND (R69) R1 UNSERVED [NSP] R2 APP Mr.P.BHANU PRAKASH	MAHABUBNAGAR
24	MACMA/894/2017	MAHBOOB HUSSAIN	R1 SERVED R2 NOTICE SENT NOT YET RETRUND R3 SERVED	KARIMNAGAR
25	MACMA/900/2017	P RADHIVE REDDY	G VISHWESHWAR REDDY S A V RATNAM (R2) R1 UNSERVED NOSUCH ADDRESS R2 APP	NIZAMABAD
26	MACMA/914/2017	S SURENDER REDDY	A RAMAKRISHNA REDDY (R2) R1 UNSERVED (REFUSED) R2 SERVED PROOF OF SERVICE NOT FILED	ADILABAD
27	MACMA/917/2017	K SITA RAM	R1 UNSERVED [REFUSED] R2 SERVED R3 SERVED R4 SERVED R5 SERVED PROOF OF SERVICE NOT FILED	KARIMNAGAR
28	MACMA/1004/2017	KOTA SUBBA RAO	KALLOJI JAIRAJ C MOHAN PRAKASH (R94) RR-1 TO 3 APP BY Mr.C.M.PRAKASH R-2 APP BY Mr.K.JAIRAJ R-4 SERVED	HYDERABAD
29	MACMA/1005/2017	S SURENDER REDDY	P BHANU PRAKASH R-1 Rtd UNSERVED AS PARTIY LIFT R-2 APP BY Mr.P.BHANU PRAKASH	ADILABAD
30	MACMA/1042/2017	A ANASUYA	KOHIR BHASKAR REDDY C MOHAN PRAKASH (R30) R-1 APP BY Mr.C.M.PRAKASH R-2 MINOR REP BY R-1 R-3 UNSERVED NO SUCH HOUSE NUMBER R-4 APP BY Mr.K.BHASKAR REDDY	HYDERABAD
31	MACMA/1051/2017 IA 1/2017(MACMAMP 21 12/2017)(Condone Delay Petition)	AJAY KUMAR MADISETTY	A MALATHI R1 NOT NECESSARY VIDE C.T R2 APP	MEDAK
32	MACMA/1357/2017 IA 1/2017(MACMAMP 2532/2017)(Permission Petition)	PALLATI CHANDRAMOULI	N MOHAN KRISHNA KONDADI AJAY KUMAR (R2) R-1 UNSERVED [NO SUCH PLOT NO THIS COLPNY] R-2 APP BY Mr. K.AJAY KUMAR	HYDERABAD
33	MACMA/1555/2017	C MOHAN PRAKASH	R1 SERVED R2 SERVED	NALGONDA
34	MACMA/1925/2017	Dr CHALLA SRINIVASA REDDY	R1 SERVED R2 NOTICE SENT NOT YET RETURNED	KHAMMAM
35	MACMA/1953/2017	Y ASHOK RAJ	P HARINATH GUPTA R1 NOTICE SENT NOT YET RETURNED R2 APP BY P.HARINATH GUPTA VIDE C.O.DT.19/10/16	MEDAK
36	MACMA/2297/2017	E VENKATA REDDY	KAMMADHANAM SHIVAKUMAR K VENKATESH GUPTA (R7) K VENKATESH GUPTA (R59) K VENKATESH GUPTA (R6) RR 1 AND 5 APP RR 2 AND 3 MINORS REP. BY R1 R4 DIED VIDE CT RR 6 AND 7 APP	RANGA REDDY

37	WP/2782/2017 IA 1/2017(WVMP 1768/2017)(Vacate Stay Petition)	MOHD GHOUSEUDDIN	M RAM MOHAN REDDY (SC FOR TSRTC) (R9) N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
38	MACMA/2959/2017 IA 1/2017(MACMAMP 5225/2017)(Condone Delay Petition) MACMA/2761/2017	S SATYANANDA RAO	K AMBIKA RR 1.TO 4,6 APP R7 NOTICE SENT NOT YET RETURNED RR 3 AND 4 MINORS REP. BY R1 R5 DIED VIDE CT R7 NOTICE SENT NOT YET RETURNED	HYDERABAD
39	MACMA/2761/2017 IA 1/2017(MACMAMP 4879/2017)(Petition to Declare Major) IA 2/2017(MACMAMP 4880/2017)(Petition to Declare Major)	T VISWARUPA CHARY	S SATYANANDA RAO (R2) R1 SERVED R2 APP	HYDERABAD
40	MACMA/2976/2017 IA 2/2017(MACMAMP 5254/2017)(Stay Petition) IA 1/2018(Vacate Stay Petition) IA 3/2018(Petition to Withdraw) MACMA/2609/2017	SRINIVASA RAO VUTLA	VALLURU PADMA RAMACHANDRAREDDY GADI RAVICHETTU GURU PRASAD (R2) R1 App R2 App	KHAMMAM
41	MACMA/2609/2017 IA 1/2017(MACMAMP 4627/2017)(Amendment Petition)	VALLURU PADMA	SRINIVASA RAO VUTLA (R2) R1 UNSERVED R2 APP	KHAMMAM
42	WP/3138/2017	AVADESH NARAYAN SANGHI	GP FOR LABOUR SC FOR THE CHARMINAR COOP URBAN BANK LTD.	HYDERABAD
43	MACMA/3224/2017 IA 1/2017(MACMAMP 5663/2017)(Condone Delay Petition) IA 2/2017(MACMAMP 5664/2017)(Stay Petition) IA 6/2017(MACMAMP 45460/2017)(Condone Delay in Rep)	N VASUDEVA REDDY(SC FOR RTC)	SR DIED PER Lr.HIS SON S.GOPI.VIDE MEMO USR NO.14379/24	HYDERABAD
44	WP/3558/2017	P PRABHAKAR REDDY	GP FOR ENERGY	NALGONDA
45	WP/8356/2017	D BALA KISHAN RAO	GP FOR WOMEN DEV CHILD WELFARE P V KRISHNAIAH (R3)	NALGONDA
46	WP/9054/2017	K S V SUBBA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA CH SAMSON BABU (R2) P RAJASEKHAR (R1)	HYDERABAD
47	WP/11110/2017	SRINIVASA RAO MADIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES I (R8) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	WARANGAL
48	WP/18768/2017 IA 1/2017(WPMP 22888/2017)(Suspension Petition) IA 2/2017(WPMP 39057/2017)(Stay Petition) IA 1/2020(Fix an Early Date)	THAKUR NITENDER SINGH	GP FOR REVENUE GP FOR SERVICES II (R15)	MEDAK
49	WP/19370/2017 WP/28242/2017	A TIRUPATHI GOUD	GP FOR SERVICES I S SHARATH KUMAR (SPL GP FOR HOME (SERVICE)) (R2) Government Pleader for Services (Home) (R3)	RANGA REDDY

50	WP/28242/2017 IA 1/2017(WPMP 35102/2017)(Direction Petition)	A TIRUPATHI GOUD	Government Pleader for Services (Home)	NALGONDA
51	WP/22210/2017	B G RAVINDER REDDY	GP FOR INDUSTRIES COMMERCE	HYDERABAD
52	WP/27814/2017	J SUDHEER	GP FOR HOME GP FOR SERVICES I (R8)	WARANGAL
53	WP/32364/2017	P V RAMANA	GP FOR HIGHER EDUCATION GP FOR SERVICES I (R3) A VENKAT LAXMA REDDY (R19) C VANI REDDY (SC FOR TS HIGHER EDUCATION) (R2)	HYDERABAD
54	WP/40042/2017 IA 1/2017(WPMP 49654/2017)(Direction Petition)	B ASHOK	Government Pleader for Services (Home)	RANGA REDDY
55	WP/41774/2017	C RAJA SEKHAR REDDY	GP FOR HOME Government Pleader for Services (Home) (R2)	RANGA REDDY
56	WP/44389/2017	ERIGI GANESH	GP FOR SERVICES III	HYDERABAD
57	MACMA/684/2021 IA 1/2021(Leave Petition) IA 3/2021(Condone Delay Petition) IA 4/2021(Enhancement Petition) MACMA/1412/2017	APPA RAO MAKKENA	R SHEETAL KUMAR (R3) RR 1 & 2 NOTICE SENT NOT YET RETURNED E3 APP PROOF OF SERVICE NOT FILED	MAHABUBNAGAR
58	MACMA/1412/2017 IA 1/2017(MACMAMP 2621/2017)(Stay Petition) IA 1/2022(Vacate Stay Petition)	R SHEETAL KUMAR	SIVA S LANKA	MAHABUBNAGAR